MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 278 **Imphal, Tuesday, January 27, 2026** **(Magha 7, 1947)**

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

N O T I F I C A T I O N

Imphal, the 27th January, 2026

No.DR-31/1/2026-DP-DP: In exercise of the powers conferred by Rule 5 (Power to Relax) of the Joint Director (Planning) Recruitment Rules, 1996, read with decision of the Governor-in-Council in its decision taken on 21.01.2026, the Governor of Manipur is pleased to order relaxation of the provisions contained in column 11 of MPSC Form-8 (Annexure) vide Notification No.1/10/96-RR/DP(A) dated 27.09.1996 as detailed below:

Column No.	In case of recruitment by promotion/deputation/transfer, grades from which promotion/deputation/transfer is to be made	
	Existing	**Relaxation as one-time measure**
11	**Promotion:** Research Officer with 5 (five) years regular service in the grade	**Promotion:** Research Officer with 4 (four) years regular service in the grade

2. It is also ordered that the concerned Rules and also standing orders/ instruction bearing upon the subject and which are in force at present shall be deemed to have been amended accordingly as a one-time relaxation.

3. This one-time relaxation shall be valid till 3(three) months from the date of publication of this Notification in the official Gazette of Manipur.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP), Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
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Date: 27-01-2026 15:35:04